

Declaration of Assets and Liabilities

Year: 2025-2026

Basudeo Krishna, son of **Sri Chandreshwar Prasad** aged **47** years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Private Secretary** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Prity Kumari	Dependant-1 Name Aarohi Kumari (Minor)	Dependant-2 Name Anaya Kumari (Minor)	Dependant-3 Etc. Name
(i)	Cash	10000/-				
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI A/c-10839484937 (Rs.43,179/-) 2. BOB, Kanti Factory Road, Patna A/C-48040100005242 (Rs. 5,000/-) 3. Union Bank Indira Bhawan, Patna, A/C-52010122 23550 30 (Rs. 3,000/-)	SBI 1. A/c- 204174727 67 Amount- Rs.8,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Sip 4000/ Per month	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policy Amount- 7010.26/ (Quarterly)	LIC Policy Amount- 7304.74/ (Quarterly)	SSY Deposit 4,000/- Per Month	SSY Deposit 4,000/- Per Month	
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR 01CE 9917 BR 01HV 0356				
(vi)	Jewellery (give details of weight and value)	Nil	Gold- 100gm.	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

Basudeo Krishna

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Hindu Joint family not yet clearly separated	1 Kattha Land, Vidya Nagar, Beur, Patna.	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	1361 sq. ft. House Under Construction	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 31.03.2024
(a)	(i) Loan from Banks	House Loan BOB, Kanti Factory Road, Patna Top up Loan	Rs.30.5 Lakh Home Loan Rs.5.78Lakh Topup Loan
	(ii) Loan from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

Banudeo & s/s/ee.

	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)]	Nil 2023-2024 PAN- BAOPK 9012M	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Banudeo Krishna*

Name of Employee : BASUDEO KRISHNA

Designation : Private Secretary

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date: 11.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed format.

Banudeo Krishna